## RAJYA SABHA

Thursday, the 8th May, 1984|18
Vaisakha, 1906 (Saka)

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The House met at eleven of the clock, Mr. Deputy Chairman in the Chair.

## ORAL ANSWERS TO QUESTIONS

Residential accommodation provided to the Central Government officers in Ashoka Hotel

\*201. SHRI KAILASH PATI MISH-RA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) the number of officers of the various Ministries under the Central Government provided with residential accommodation in Ashoka Hotel, New Delhi, at present with details regarding the type of accommodation provided; normal tariff rate of such rooms, rent collecated from the officers, if any, and the amenities/facilities provided in the rooms; and
- (b) whether such accommodation is provided to these officers as per their status?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN): (b) An officer of the Ministries und the Central Government has been with wided residential accommodation in Ashok Hotel, New Delhi.

श्री कैल ज्ञापित मिल्ह : उपसभापित जा, सवाल पूछा जात है है स्रौर उस के बाद खाला करा कर उत्तर दिया जाता है कोई नहीं। मैं एक पूरक प्रश्न पूछता चाहता हूं कि दिल्ली में जितने होटल हैं उन के विषय में क्या सरकार पिछले तीन साल का विवरण देने के लिए तैयार है कि केन्द्रीय सरकार के स्रधिकारी तीन साल के स्रन्दर स्राई० टी० डी० सी० के होटलों में ठहरे थे, ठहरे थे तो

अलग-अलग कौन कितने दिन ठहरे और ठहरे तो उसका टैरिफ रेट पे कितना हुआ ?

श्री उपसभापति : यह फिगर तो पता नहीं होगी ।

श्री कैलाञ्चणित मिश्रः कल भी मेरा ही पहला प्रश्न था, न्यूज छणी हुई है ग्राखबार में लेकिन मेरा नाम गायब।

श्री उपसभापति : ग्रब नाम के लिए मैं क्या करूं।

SHRI KHURSHEED ALAM KHAN: This information will have to be collected if the Hon'ble Member wants it for three years.

श्री कैलाशपित मिश्र : मेरा प्रश्न यह है कि पिछले तीन साल के अन्दर दिल्ली के अन्दर जितने फाइट-स्टार होटल हैं उन में केन्द्रीय सरकार के कितने अधिकारी कितने दिनों तक ठहरे, अगल-अगल कौन कितने दिन ठहरा और टैरिफ रेट उस का पे किया या नहीं ?

श्रो उपसमापति : इसका जवाब हो गया कि यह सूचना ग्रभी नहीं है मंत्री जी के पास, ग्राप चार्हें तो वह सूचना इकट्ठा कर के दे देंगे । दूसरा सवाल पूछिए ।

श्री कॅलाशपति मिश्राः मेरा यही प्रश्त है।

श्री तूरत प्रसाद : क्या यह बात सही है कि ग्रशोक होटल में ग्रगर सरकार के ग्राफीसर नहीं ठहरते तो क्या ग्राई० टी० डी० सी० के ग्राफीसर उसमें ठहरते हैं, जैसे के० बी० कचक, जो ग्रो० एस० डी० हैं एम० डी० के, एस० बी० सगरवाल, रेजी डेंट मैनेजर

भीर ए० जे० जसपाल, चीफ कल्चरल एंड एंटरटेनमेंट एग्जीक्यूटिव भ्रौर ये लोग जिस कमरे में ठहरते हैं उस का किराया भ्रशोक होटल में है...

श्री उपसभापति : आई० टो० डो०सी० के कर्मचारी हैं होटल के कर्मचारी हैं. वे तो ठहरेंगे ही होटल में।

श्रो सूरज प्रसाद : आप मंत्री जी को जवाब देने दीजिए।

SHRI KHURSHEED ALAM KHAN: It is the normal practice that the operational staff particularly officers who have to look after the hotels which have to work round the clock are provided accommodation in most of the hotels.

\*202. (The questioner (Shri Bhagatram Manhar) was absent. For answer, vieg cols. 39-40 infra).

## Setting up of an electronic unit in West Bengal by Bharat Electronics Limited

\*203. SHRIMATI KANAK MUKHER-JEE: Will the Minister of DEFENCE be pleased to refer to Unstarred Question 242 given in the Rajya Sabha on the 26th July, 1983 and state the grounds on which the Government of West Bengal had proposed for the setting up of an electronic unit by the Bharat Electronics Limited in Salt area of Calcutta?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN): The West Bengal Government had mentioned, inter-alia, lack of any major central public sector electronics unit in the State and had indicated the State Government's offer of suitable site and requisite infra-structure for such a Unit.

SHRIMATI KANAK MUKHERJEE: Sir, the infra-structure available in Salt Lake area is complete and hundred acres of land have been earmarked for this and all the necessary things have been done. Our Chief Minister

has written repeatedly to the honourable Prime Minister. Sir, in reply to the letter of our Chief Minister, the honourable Defence Minister had stated that the Salt Lake area could not be considered because it is near the border and so, it is not safe. But, Sir, may I ask: Does not the honourable Minister know that in these days of sophisticated arms and ammunition. nothing will be beyond the reach of any country, the neighbouring countries in case of anytrouble with them? In answer to another question, the honourable Defence Minister had stated that instead of choosing the Salt Lake area, they have chosen the Panchkula in Haryana and Kotdwara in Garhwal in U.P. May I know from the honourable Minister in what way these two areas. Panchkula in Haryana and Kotdawar in U.P., are better and refer? Again, Sir I understand that another site has been chosen for this electronics complex in Rampur in U.P. which is the Industry Minister's constituency and a licence for an electronics complex has been given. This is also a border area near Nepal and Tibet. What are the real reasons for rejecting the proposal of the Government West Bengal for establishing this electronics complex in the Salt Lake area?

MR. DEPUTY CHAIRMAN: That will do now. Let the Minister reply first.

SHRI R. VENKATARAMAN: Sir, I will give the reasons for choosing Panchkula and Kotdwara. Kotdwara in U.P. is a "No Industry" District and, therefore, it has been chosen. So far as Panchkula is concerned, Haryana has no major Central public sector industry and, therefore, it has been chosen. West Bengal is fairly industrialised. We are committed to the principle of diversification of industries in non-industrial areas an dthat is the reason why we did it.

MR. DEPUTY CHAIRMAN: You put your second supplementary.

SHRIMATI KANAK MUKHERJEE: Sir, I wish the honourable Minister had stuck to his previous reason that